

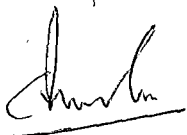

**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

**O.A./T.A./M.P. No. CP No. 46/99 (O.A. No. 250/98)**

**Ganpat Lal**

**Versus**

**Manu Vyas**

Date of Order	Orders
31.10.2000	<p>Mr. K.L.Thawani - Counsel for the applicant Mr. Hemant Gupta, Proxy counsel of Mr. M.Rafiq - Counsel for the respondent.</p> <p>Both the counsel have agreed that the Original Application being No. 250/98 having been dismissed, the present Contempt Petition no longer survives. Therefore, the same is accordingly disposed of. The notices already issued are discharged.</p> <div> (N.P.NAWANI) Adm. Member</div> <div> (ASHOK AGARWAL) Chairman.</div>

Received  
Hemant  
7.11.2000

Received  
Manu  
14/11/2000